

[Dr. H. P. Sharma]

the attention of the Finance Minister to the problem which concerns my State, namely the State of Rajasthan. There has been a notice from the Reserve Bank of India to the Rajasthan Government that by 30th June, they should pay back the overdraft of about Rs. 85 crores. This is good and sound as far as it sounds, but the hon. Minister must see how this money was spent. This was not spent for augmenting the Rajasthan Government's income or anything of that sort. It was spent for humanitarian purposes, for saving the lives of hundreds of thousands of people. The Finance Minister will but be doing justice if he waives this. In cases of national calamity where money is spent, the Finance Minister should not go by the usual alphabetical list of recovery starting from Assam and so on. Then, there is the problem of security also. If you uproot the people living on the border, and they are the first to be attacked by famine. This also must be borne in mind. After all, we have a seven hundred mile-border, and we are doing the function of security on behalf of the nation, and when

we are faced with the security problem, the Finance Minister should be considerate to our State.

SHRI SATISH CHANDRA (Bareilly) :
I am grateful to you for having called me....

MR. CHAIRMAN : The hon. Member may please continue his speech tomorrow.

BUSINESS ADVISORY COMMITTEE

SECOND REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to present the Second Report of the Business Advisory Committee.

17.59 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, June 10, 1971/Jyaishta 20, 1893 (Saka).